

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-01/2006/6529/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kaushik Hazarika,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the <sup>th</sup> 13 August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/3288/2024 dtd. 24.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.07.2024, along with station leave permission, from the evening of 26.07.2024 till the morning of 30.07.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-01/2006/6530/A dated** , 13-08-2024

Copy to

- ✓ 1. The Project Manager, Gauhati High Court.

*b*  
**JT. REGISTRAR (VIGILANCE)**  
*af*